

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1663**  
**TO BE ANSWERED ON 21<sup>st</sup> SEPTEMBER, 2020**

**GeM PORTAL**

1663. MS. PRATIMA BHOUMIK:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the details of the business done through GeM portal during the last two years, year-wise;
- (b) whether the Government is going to make it mandatory for all the State Governments and central Ministries to procure only through GeM; and
- (c) if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

**(a):** The details of the business done through GeM is as under:-

Financial Year	Value (In Rs. Crore)
FY 18-19	17,462
FY 19-20	22,897

**(b) & (c):** Rule 149 of the General Financial Rules (GFR) issued by Ministry of Finance, Government of India provides, inter alia, that “the Procurement of Goods and Services by Ministries or Departments will be mandatory for Goods or Services available on GeM”. As regards procurement by State Governments is concerned, 25 States and 8 Union Territories (UTs) have signed Memorandum of Understanding (MoU) with GeM for procurement of Goods and Services through GeM Portal.

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